

# **RAJASTHAN HIGH COURT, JODHPUR**

## **ORDER**

**No.Estt.(RJS)/45/2020**

**Date : 23.06.2020**

### **I**

The services of following officers in the District Judge Cadre shown in Column No.2 have been repatriated from the posts mentioned against their names in Column No.3 vide State Government Order No.F.19(1)Nyay/2014 dated 23.06.2020, consequent thereupon, these officers are hereby transferred/posted on the posts shown against their names in Column No. 4 as under :-

<b>SR. NO.</b>	<b>NAME OF OFFICER SARVA SHRI/MS.</b>	<b>FROM</b>	<b>TO</b>	<b>VICE SARVA SHRI</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>
1.	RAVI SHARMA	JUDGE, FAMILY COURT, DAUSA	DISTRICT & SESSIONS JUDGE, BANSWARA	PHOOL SINGH TOMER
2.	REETA TEJPAL	JUDGE, FAMILY COURT NO.1, AJMER	DISTRICT & SESSIONS JUDGE, DHOLPUR	VACANT

### **II**

The State Government Order No. F.19(1)Nyay/2014 dated 23.06.2020 vide which **Shri Keshav Kaushik**, an officer in the District Judge Cadre presently posted as Judge, MACT No.2, Bundi has been transferred and appointed as **Judge, Family Court No.1, Alwar** vice Shri Satish Chandra Kaushik, is hereby endorsed for compliance.

### **III**

The services of **Shri Raghavendra Kachawal** an officer in the District Judge Cadre have been repatriated from the post of Judge, MACT No.1, Kota vide State Government Order No. F.19(2)Nyay/2014 dated 23.06.2020, consequent thereupon, he is hereby transferred/posted on the post of **District & Sessions Judge, Jodhpur District.**

### **IV**

The services of **Ms. Nandini Vyas**, an Officer in District Judge Cadre, whose services have been repatriated from the post of Judge, MACT No.1, Bundi vide Government Order No.F.19(2)Nyay/2014 dated 23.06.2020, are placed at the disposal of Hon'ble the Chief Justice for her appointment/posting as **Director, Rajasthan State Judicial Academy, Jodhpur.**

### **V**

**Ms. Nandini Vyas**, an Officer in the District Judge Cadre whose services have been placed at the disposal of Hon'ble the Chief Justice, is hereby transferred and posted as **Director, Rajasthan State Judicial Academy, Jodhpur.**

*23-6-20*

## **VI**

The State Government Order No. F.19(2)Nyay/2014 dated 23.06.2020 vide which **Shri Ishwari Lal Verma**, an officer in the District Judge Cadre presently posted as Spl. Secretary, Law & Jt. L.R., Law Department, Jaipur has been transferred and appointed as **Judge, MACT, Dausa**, is hereby endorsed for compliance.

## **VII**

The State Government Order No. F.19(6)Nyay/2017 Part dated 23.06.2020 vide which **Shri Satish Chandra Kaushik**, an officer in the District Judge Cadre presently posted as Judge, Family Court No.1, Alwar has been transferred and appointed as **Judge, Commercial Court No.1, Jaipur (Jaipur Metropolitan-II)**, is hereby endorsed for compliance.

## **VIII**

**Shri Hari Om Sharma Attri**, an officer in the District Judge Cadre, presently under awaiting posting orders HQ. at DJ, Jaipur Metropolitan-I, who has been appointed as **Judge, Commercial Court No.2, Jaipur (Jaipur Metropolitan-II)** vide Government Order No.F.19(6)Nyay/2017 Part dated 23.06.2020, is hereby directed to join his new assignment with immediate effect.

## **IX**

The State Government Order No. F.19(14)Nyay/1998 dated 23.06.2020 vide which **Ms. Anupama Rajeev Bijlani**, an officer in the District Judge Cadre presently posted as Spl. Judge, NDPS Cases Court, Kota has been transferred and appointed as Spl. Secretary, Law & Jt. L.R., Law Department, Jaipur vice Shri Ishwari Lal Verma on her own request, is hereby endorsed for compliance.

### **Note:**

1. The officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.
2. **Ms. Bijlani** who has been transferred on her own request shall not be entitled to claim transfer allowance and joining time.

**BY ORDER**

  
**REGISTRAR GENERAL**

**No.Estt.B2(v)1/2020/1876**

**Date : 23.06.2020**

Copy forwarded to the following for information and necessary action:-

1. The Registrar - Cum - Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
3. P.S. to all Hon'ble Judges at Jodhpur.
4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
5. The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.
6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
7. The Accountant General, Rajasthan, Jaipur.
8. The Registrar General/ Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.

10. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
11. Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
12. The Director, Rajasthan State Judicial Academy, Jodhpur.
13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/  
Conf./Accounts/General/Store  
Sub.Court/Statistics/Computer Cell  
RJS Leave/Jr.Actt./Building Cell

  
**REGISTRAR GENERAL**

**राजस्थान सरकार**  
**विधि एवं विधिक कार्य विभाग**

क्रमांक प.19(1)न्याय/2014

जयपुर, दिनांक: 23.6.2020

**::आदेश::**

रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक पी.ए. /आरजी/80/2020/1793 दिनांक 15.06.2020 के अनुसरण में माननीय राजस्थान उच्च न्यायालय की अनुशंसा पर राज्य सरकार द्वारा जिला जज संवर्ग के निम्नलिखित अधिकारीगण की सेवाएं अन्यत्र पदस्थापन हेतु माननीय उच्च न्यायालय को वापिस लौटाई जाती हैं।

S.N.	NAME OF OFFICER SARVA SHRI/MS.	PRESENT POST
1	RAVI SHARMA	JUDGE, FAMILY COURT, DAUSA
2	REETA TEJPAL	JUDGE, FAMILY COURT No.1, AJMER

साथ ही माननीय राजस्थान उच्च न्यायालय की अनुशंसा पर राज्य सरकार द्वारा जिला जज केडर के अधिकारी Sh. Keshav Kaushik, जो वर्तमान में Judge MACT No. 2, Bundi के पद पर कार्यरत है, को Shri Satish Chandra Kaushik के स्थान पर Judge Family Court No.1, Alwar के पद पर एतद्वारा पदस्थापित/नियुक्त किया जाता है।

राज्यपाल की आज्ञा से

23.6.2020

(विनोद कुमार भारवानी)

प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. विशिष्ट सहायक, माननीय विधि मंत्री महोदय, राजस्थान सरकार, जयपुर।
2. वरिष्ठ उप सचिव, मुख्य सचिव महोदय, राजस्थान सरकार, जयपुर।
3. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
4. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
5. संबंधित अधिकारी की निजी पत्रावली।
6. रक्षित पत्रावली।

23.6.2020

(मधुसूदन शर्मा)

संयुक्त शासन सचिव

**राजस्थान सरकार**  
**विधि एवं विधिक कार्य विभाग**

क्रमांक प.19(2)न्याय/2014


जयपुर, दिनांक: 23.6.2020

::आदेश::

रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक पी.ए./आरजी/80/2020/1792 दिनांक 15.06.2020 के अनुसरण में माननीय राजस्थान उच्च न्यायालय की अनुशंसा पर राज्य सरकार द्वारा जिला जज संवर्ग के निम्नलिखित अधिकारीगण की सेवाएं अन्यत्र पदस्थापन हेतु माननीय उच्च न्यायालय को वापिस लौटाई जाती हैं।

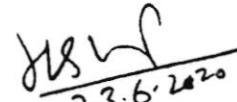
S.N.	NAME OF OFFICER SARVA SHRI/MS.	PRESENT POST
1	RAGHVENDRA KACHAWAL	JUDGE MACT NO. 1, KOTA
2	NANDINI VYAS	JUDGE MACT NO. 1, BUNDI

साथ ही माननीय राजस्थान उच्च न्यायालय की अनुशंसा पर राज्य सरकार द्वारा जिला जज संवर्ग के अधिकारी Shri Ishwari Lal Verma जो वर्तमान में Spl. Secretary, Law & Jt.L.R, Law Department, Jaipur के पद पर पदस्थापित है, को JUDGE, MACT, DAUSA के पद पर एतद्वारा पदस्थापित/नियुक्त किया जाता है।

राज्यपाल की आज्ञा से  
  
23.6.2020  
(विनोद कुमार भारवानी)  
प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. विशिष्ट सहायक, माननीय विधि मंत्री महोदय, राजस्थान सरकार, जयपुर।
2. वरिष्ठ उप सचिव, मुख्य सचिव महोदय, राजस्थान सरकार, जयपुर।
3. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
4. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
5. संबंधित अधिकारी की निजी पत्रावली।
6. रक्षित पत्रावली।

  
23.6.2020  
(मधुसूदन शर्मा)  
संयुक्त शासन सचिव

**राजस्थान सरकार  
विधि एवं विधिक कार्य विभाग**

क्रमांक प.19(6)न्याय/2017Part


जयपुर दिनांक: 22, 6. 2020

::आदेश::

रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक पी.ए./आरजी/80/2020/1795 दिनांक 15.06.2020 के अनुसरण में माननीय उच्च न्यायालय की अनुशंसा पर राज्य सरकार द्वारा जिला जज संवर्ग के निम्नलिखित अधिकारीगण को निम्नानुसार तालिका में उनके नाम के आगे कॉलम नं०-4 में प्रदर्शित पद पर एतद्वारा पदस्थापित/नियुक्त किया जाता है:-

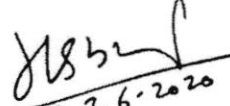
S.N	NAME OF OFFICER SARVA SHRI	PRESENT POST	PROPOSED PLACE OF POSTING	VICE SARVA SHRI/MS.
1	2	3	4	5
1	SATISH CHANDRA KAUSHIK	JUDGE, FAMILY COURT NO. 1, ALWAR	JUDGE, COMMERCIAL COURT NO. 1, JAIPUR	VACANT
2	HARI OM SHARMA ATTRI	PRESENTLY UNDER AWAITING POSTING ORDER, HQ. AT DJ, JAIPUR METROPOLITAN-I	JUDGE, COMMERCIAL COURT NO. 2, JAIPUR	VACANT

राज्यपाल की आज्ञा से

  
23.6.2020  
(विनोद कुमार भारवानी)  
प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. विशिष्ट सहायक, माननीय विधि मंत्री महोदय, राजस्थान सरकार, जयपुर।
2. निजी सचिव, मुख्य सचिव महोदय, राजस्थान सरकार, जयपुर।
3. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
4. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
5. संबंधित अधिकारी की निजी पत्रावली।
6. रक्षित पत्रावली।

  
23.6.2020  
(मधुसूदन शर्मा)  
संयुक्त शासन सचिव

**राजस्थान सरकार  
विधि एवं विधिक कार्य विभाग**


क्रमांक प.19(14)न्याय/1998

जयपुर दिनांक: 23.6.2020

::आदेश::

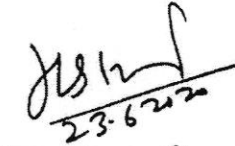
रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक पी.ए./आरजी/80/2020/1797 दिनांक 15.06.2020 के अनुसरण में माननीय राजस्थान उच्च न्यायालय की अनुशंसा पर राज्य सरकार द्वारा जिला जज केडर की अधिकारी MS.ANUPMA RAJEEV BIJLANI, Special Judge, NDPS Cases Court, Kota को Special Secretary Law & joint L.R., Law Department, Jaipur के पद पर एतद्वारा पदस्थापित/नियुक्त किया जाता है।

राज्यपाल की आज्ञा से

  
23.6.2020  
(विनोद कुमार भारवानी)  
प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. विशिष्ट सहायक, माननीय विधि मंत्री महोदय, राजस्थान सरकार, जयपुर।
2. निजी सचिव, मुख्य सचिव महोदय, राजस्थान सरकार, जयपुर।
3. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
4. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
5. संबंधित अधिकारी की निजी पत्रावली।
6. रक्षित पत्रावली।

  
23.6.2020  
(मधुसूदन शर्मा)  
संयुक्त शासन सचिव